

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 03.11.97.

OA 497/97

Ram, Postal Assistant, Jaipur City Post Office, Jaipur.

... Applicant

Versus

1. Union of India through the Secretary to the Govt, Deptt. of Posts, Dak Bhawan, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Senior Supdt., Jaipur City Dn., Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant ... Mr. P. N. Jati

For the Respondents ...

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Ram, in this application u/s 19 of the Administrative Tribunals Act, 1995, has sought a direction to the respondents to post him as Sub Post Master at Indra Bazar Post Office, Jaipur, or Rajasthan State Hotel Post Office, Jaipur.

2. Heard the learned counsel for the applicant. Records of the case have been carefully perused.

3. Applicant has been transferred from the post of Sub Post Master to that of Postal Assistant in the Jaipur City Post Office. It is stated by the applicant that due to his promotion to HSG-II, he is entitled to the post of Sub Post Master. He has made a representation vide Ann.A-2 dated 27.5.97 to respondent No.2 in regard to his grievance but his representation has not evoked any response. The learned counsel for the applicant wants this representation to be decided on merits.

4. This application is, therefore, disposed of, at the stage of admission, with a direction to respondent No.2 to decide the applicant's representation, at Ann.A-2, dated 27.5.97, through a detailed speaking order on merits within a period of one month from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.2 alongwith a copy of this order.

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

VK